

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3685
ANSWERED ON 18/12/2024

SOLAR POWER PROJECTS IMPLEMENTED BY SECI

3685. THIRU D M KATHIR ANAND
SHRI ANAND BHADAURIA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Solar Energy Corporation of India (SECI) has implemented several Solar power projects under the schemes operated by it in the country;
- (b) if so, the details thereof;
- (c) whether the Solar projects so far allotted by SECI have been commissioned and if so, the details thereof till date;
- (d) whether SECI has signed power purchase agreements with private companies and State Governments at inflated rate and if so, the details thereof; and
- (e) whether cases of bribery has also been reported in power purchase agreements and if so, the details thereof and the action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) & (b) Yes. As on 30.11.2024, the Solar Energy Corporation of India (SECI) has awarded solar projects of around 43.3 GW under scheme tenders.
- (c) As on 30.11.2024, solar projects of around 15.6 GW have been commissioned under SECI scheme tenders.
- (d) No.
- (e) Under the scheme tenders, SECI does not sign Power Purchase Agreements (PPAs) with State Governments. As part of the PPAs signed by SECI with State Governments under SECI's own projects, the Ministry of New & Renewable Energy (MNRE) has not received any official documents regarding cases of bribery.
